

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Customs Appeal No. 11771 of 2017

[Arising Out Of OIA-AHM-CUSTM-000-COM-001-17-18 Dated- 31/05/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

Anwar Khan

Driver House No.239, Village- Bithur,
Ajmer, Rajasthan

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House,Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri. Sharan Rayaprol, Advocate for the Appellant

Shri. P Ganesan, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 23.02.2026
DATE OF DECISION: 23.02.2026

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11608 of 2017.

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi